

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/59/2016  
NAME OF THE APPLICANT (S) : ANIL KUMAR PODDAR  
NAME OF THE RESPONDENT(S) : HASTI FINANCE LTD  
UNDER SECTION : 196

Sl.No.	Name (in Capital)	Represented by	Signature
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ORDER

Counsel for both the parties are called but absent. The Registry is directed to serve notice to the petitioner for appearance. put up on 11.01.2017 @ 10.30 A.M.

CH. MOHD SHARIEF TARIQ  
MEMBER (JUDICIAL)

K. ANANTHA PADMANABHA SWAMY  
MEMBER (JUDICIAL)